GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5682 TO BE ANSWERED ON 7th APRIL, 2017

PAY COMMISSION IMPACT ON MEDICAL INSTITUTES

5682. SHRI RAM CHARITRA NISHAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that the medical institutes have expressed their inability to comply with the Government's circular to generate 30 per cent of the additional financial impact incurred on implementing the Seventh Pay Commission;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the corrective steps proposed to be taken up by the Government in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) to (c): Government has not put any mandatory condition on Medical Institutes to generate 30% of the additional financial impact incurred on implementing the 7th Central Pay Commission (CPC). Most Medical Institutes have expressed inability to meet 30% of the additional financial impact. Therefore, the Ministry has submitted 13 proposals so far to Ministry of Finance for relaxation in the condition to bear 30% of additional financial impact.